

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 121 OF 2015**

**Dated: 4<sup>th</sup> May, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Sasan Power Ltd.**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Janmali Manikala.

Counsel for the Respondent(s) : Mr. G. Umapathy  
Mr. Aditya Singh for R-2  
Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava for R-3 to 6  
Mr. Bipin Gupta  
Mr. Paramhans for R-7 to 9  
Mr. Alok Shankar for R-10  
Mr. Ranul Dhawan  
Mr. Mohit Aggarwal for R-11 & 12  
Mr. Anand K. Ganesan for R-13  
Mr. M. G. Ramachandran  
Ms. Anushree Bardhan  
Mr. Pulkit Agarwal for R-14

**ORDER**

Learned counsel for the Appellant is stated to be in some personal difficulty and seeks an adjournment on that ground.

List the matter on **20-7-2018**, as agreed by the learned counsel appearing for both the parties.

**(S. D. Dubey)**  
**Technical Member**

*tpd/vg*

**(Justice N. K. Patil)**  
**Judicial Member**